

ITEM NO.49 Court 14 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9942/2019

MADHAV RAM (DECEASED) THROUGH LR. Petitioner(s)

VERSUS

PATANJALI BHARDWAJ & ANR. Respondent(s)

(MR. AFTAB ALI KHAN, ADVOCATE HAS FILED APPLICATION FOR DISCHARGE OF MR. RANDHIR KUMAR OJHA, ADVOCATE ON RECORD FOR THE RESPONDENT NO.1 IN SLP (CRL) NO. 9942 OF 2019 WHICH IS TO BE LISTED BEFORE HON'BLE CHAMBER JUDGE

IA No. 72806/2021 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 72807/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 9945/2019 (II)

(MR. AFTAB ALI KHAN, ADVOCATE HAS FILED APPLICATION FOR DISCHARGE OF MR. RANDHIR KUMAR OJHA, ADVOCATE ON RECORD FOR THE PETITIONERS IN SLP (CRL) NO. 9945 OF 2019 WHICH IS TO BE LISTED BEFORE THE HON'BLE CHAMBER JUDGE

IA No. 72801/2021 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 72813/2021 - EXEMPTION FROM FILING O.T.)

Date : 13-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
[IN CHAMBER]

For Petitioner(s) Mr. Randhir Kumar Ojha, AOR

Mr. T. N. Singh, AOR

Mr. Aftab Ali Khan, AOR

Mr. M Z A Chaudhary, Adv.

Mr. Syed Imtiyaz Ali, Adv.

Mr. Arvind Kumar Kanva, Adv.

Mr. Ali Safeer Farooqi, Adv.

For Respondent(s)

Mr. Randhir Kumar Ojha, AOR

Mr. Vikas K Singh, Adv.

Mr. Rajshree Singh, Adv.

Mr. Sham Chand Tanwar, Adv.

Mr. T. N. Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Abhishek Choudhary, Adv.
Ms. Akaansha Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 72806/2021 and IA No. 72801/2021

Applications for discharge of advocate is allowed in both the
matters.

(TUSHAR BISHT)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)